

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

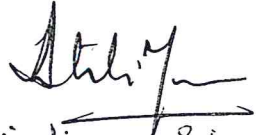

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : CP/653/(IB)/2017
NAME OF THE PETITIONER(S) : EASTSUN TEXTILES MILLS
NAME OF THE RESPONDENT(S) : BALU SPINNING MILLS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Ambika Menon - For the petitioner		
	R. Vidhye Shanker Adv for Resp		

ORDER

Counsel for both the parties present. Counsel for the Corporate Debtor submitted that his client is ready to settle the dues of the Applicant and prayed for time. At request, time is enlarged. Put up on **19.02.2018 at 10.30 AM.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)